

GAHC010089662021



THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Case No. : PIL/32/2021

SYEDA MEHZEBIN RAHMAN
D/O MOTIOR RAHMAN, R/O HOUSE NO. 8, MILANPUR 2ND MASJID ROAD,
CHANDMARI, GUWAHATI-781021

VERSUS

UNION OF INDIA AND 5 ORS.
REPRESENTED BY THE HONORABLE SECRETARY, DEPARTMENT OF FOOD
AND PUBLIC DISTRIBUTION, MINISTRY OF CONSUMER AFFAIRS, FOOD
AND PUBLIC DISTRIBUTION, KRISHI BHAWAN, NEW DELHI, PIN-110001

2:THE STATE OF ASSAM
REPRESENTED BY THE COMMISSIONER AND SECRETARY TO THE
GOVERNMENT OF ASSAM
FOOD
CIVIL SUPPLIES AND CONSUMER AFFAIRS DEPARTMENT
ASSAM SECRETARIAT
DISPUR
GUWAHATI
ASSAM
PIN-781006

3:THE DEPUTY COMMISSIONER
KAMRUP(M)
OFFICE OF THE DEPUTY COMMISSIONER
PAN BAZAR
GUWAHATI
ASSAM
PIN-781001

4:THE DEPUTY DIRECTOR
FOOD
CIVIL SUPPLIES AND CONSUMER AFFAIRS BRANCH

OFFICE OF THE DEPUTY COMMISSIONER
PAN BAZAR
GUWAHATI
ASSAM
PIN-781001

5:GAUHATI MUNICIPAL CORPORATION
REPRESENTED BY ITS COMMISSIONER
PANBAZAR
GUWAHATI
ASSAM
PIN-781001

6:THE ASSAM STATE DISASTER MANAGEMENT AUTHORITY
REPRESENTED BY ITS CHIEF EXECUTIVE OFFICER
ANCILLARY BLOCK
JANATA BHAWAN
DISPUR
GUWAHATI
ASSAM
PIN-78100

Advocate for the Petitioner : MS. D GHOSH

Advocate for the Respondent : ASSTT.S.G.I.

- B E F O R E -

HON'BLE THE CHIEF JUSTICE MR. SUDHANSHU DHULIA

HON'BLE MR. JUSTICE MANASH RANJAN PATHAK

14-06-2021

(Sudhanshu Dhulia, CJ)

The matter is taken up through video conferencing.

Heard Ms. D. Ghosh, learned counsel for the petitioner. Also heard Mr. D. Saikia, learned Advocate General, Assam.

The State shall file a detailed reply in this case within two weeks. Let a copy of the petition, with annexures be given free of costs to Secretary, District

Legal Services Authority, Kamrup (Metro).

Let the Secretary, District Legal Services Authority, Kamrup (Metro) shall deploy its Para Legal Volunteers to the slum areas and the areas where sections of marginalised families and other such families can be identified who needs assistance in form of food grains and other materials in this period of COVID-19 pandemic.

The Secretary, District Legal Services Authority, Kamrup (Metro) through its Para Legal Volunteers shall identify such families who needs help in the present Covid-19 pandemic and inform the Deputy Commissioner, Kamrup (Metro), who shall after confirmation ensure that such families be given help immediately, in form of food and other day to day support promptly.

List on ***13th July, 2021.***

JUDGE

CHIEF JUSTICE

Comparing Assistant